

F. No. J-11017/14/2015-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th May, 2018


OFFICE MEMORANDUM

Sub: Clarification regarding fee structure applicable to Central Govt. Standing Counsel for AFT (Regional Bench), Lucknow.

This Department has received various representations that Central Govt. Standing Counsel for AFT (RB), Lucknow vide this Department's Order No. J-11017/14/2015-Judicial dated 03.12.2015, are not being paid their legal fee etc. due to confusion over the applicable fee structure for them. The undersigned is directed to clarify the position, in this regard, as under:

"The fee structure which is applicable to Senior Panel Counsel for CAT/AFT Benches i. e. fee structure as per table 'B' of this Department's OM No. 26(1)/2014-Judicial dated 01.10.2015 (except retainership fee), will also be applicable to Central Government Standing Counsel (CGSC) engaged by this Department for Armed Forces Tribunal (Regional Bench), Lucknow, exclusively."

2. This issues with the approval of competent authority.


(Inder Kumar) 9.5.18
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh, Addl. Solicitor General of India, Allahabad High Court.
3. Shri S. B. Pandey, Asstt. SGI, Allahabad High Court, Lucknow Bench.
4. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court at Allahabad.
5. The Registrar, AFT (RB), Lucknow at Lucknow.
6. The Dte. Gen of Financial Planning (FP-2), General's Staff Branch, Room No. 431 'A' Wing, Integrated HQ of Ministry of Defence (Army), Sena Bhawan, New Delhi-110011.
7. The Deputy Judge Advocate General, Headquarters Central Command, Pin-908544, C/o 56 APO.
8. Dr. Shailendra Sharma Atal, Sr. CGSC, AFT (RB), Lucknow, R/o 538/617, Triveni Nagar-II, Sitapur Road, Lucknow. Mob: 09415170200.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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